

• مسٹر آف ایجوکیشن اینڈ نیچرل

ریسرچس اینڈ سائنٹیفک ریسرچ (مولانا

آزاد) : آنریبل ممبر کو معلوم ہو گا کہ

پہلی کمیٹی سنہ ۱۹۴۸ ع میں

آنریبل اسپیکر نے بلانی تھی - اس

کمیٹی نے جن جن لوگوں سے مشورہ

کرنا ضروری سمجھا مشورہ کیا اور

ریپورٹ دی - پھر اس کی سفارشوں پر

گورنمنٹ آف انڈیا نے فور کیا اور فور

کرنے کے بعد چار آدمیوں کی کمیٹی

بلانی ہے تاکہ وہ آخری طور پر فور

کر کے ایک نتیجہ پر پہنچے - جہاں

تک مجھے معلوم ہے جو کمیٹی پہلے

بتھائی گئی تھی اور جو کمیٹی اب

بتھائی گئی ہے اس نے عام طور پر

لوگوں کی رائے طلب نہیں کی

تھیں -

[The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): As the hon. Member will remember, the first committee was formed by the hon. Speaker in 1948. This Committee consulted all those people whose consultation it considered necessary and submitted its recommendations for consideration of the Government of India who have appointed a four-man committee to finally consider it and arrive at a decision. So far as I am aware, the former committee or the newly formed one did not call for the opinion of the general public.]

Mr. Speaker: The question list is exhausted.

श्री मन्त्र प्रभाकर : इसका अन्तिम निर्णय कब तक हो सकेगा ?

श्री जे० डी० मालवीय : विचार हो रहा है, सरकार सारे प्रश्न पर विचार कर रही हैं।

Shri T. N. Singh: I wanted to put a question.

Mr. Speaker: I think it is better that the hon. Member reads the statement.

Shri T. B. Vittal Rao: May I have your permission to put question No. 78?

Mr. Speaker: I do not think I should encourage the practice. The hon. Member concerned in whose name the question stands should have given an authorisation. That would have been the easiest course.

Shri T. B. Vittal Rao: May I bring it to your notice that some questions of a similar nature have been disallowed on the ground that this question has been admitted. Therefore, we want to have this question answered, so that we may put supplementaries.

Shri V. P. Nayar: Other question on the same subject have been disallowed. So, this should be allowed.

Mr. Speaker: It is a question of creating a precedent and encouraging Members to be absent without giving authority to other Members to put the question.

Shri V. P. Nayar: I would like to draw your attention to the fact that questions on the same subject which were of a similar nature were disallowed.

Mr. Speaker: He means, on the ground that this question has been admitted?

Shri V. P. Nayar: Yes, Sir.

Mr. Speaker: Very well. Mr. Vittal Rao may put that question.

UNEMPLOYMENT

*78. Shri T. B. Vittal Rao (On behalf of Sardar Hukam Singh): Will the Minister of Finance be pleased to state:

(a) whether the Government of India and the Planning Commission have asked State Governments to give a picture of the incidence of unemployment in their respective States; and

(b) if so, whether any reports have so far been received by the Centre?

The Deputy Minister of Finance (Shri M. C. Shah): (a) Towards the end of July last, the Planning Commission asked the State Governments "to examine the employment situation in their States and indicate the factors at work and the extent to which they can take action to influence them". They were also requested to keep the problem "under continuous watch" and to send to the Planning Commission from time to time "their considered appreciation of the problem and their suggestions for dealing with them".

(b) Replies to the Planning Commission's letter have been received from most State Governments. They deal, in the main, with schemes that might be taken in hand for countering the trend towards increasing unemployment rather than with the measurement of incidence.

Shri T. B. Vittal Rao: May I know if it is in the contemplation of Government to provide unemployment insurance or unemployment relief?

Shri M. C. Shah: We have already asked for reports from the States. Some of the States have already replied and those replies are being studied and discussed in the Planning Commission.

Shri B. S. Murthy: May I know whether steps have been taken to conduct a survey of unemployment, both among the educated and the uneducated?

Shri M. C. Shah: Yes, Sir. The Planning Commission has asked one State, viz. Travancore-Cochin, to conduct an enquiry into unemployment. The other steps taken are: a preliminary survey of unemployment trend and select sample survey; sample enquiry

into the live registers of the employment exchanges in Delhi; enquiry into unemployment in Travancore-Cochin; and enquiry into unemployment in Calcutta.

Mr. Speaker: The Question hour is over.

WRITTEN ANSWERS TO QUESTIONS

RACE COURSE CAMP CINEMA

*79. **Sardar Hukam Singh:** Will the Minister of Defence be pleased to state:

(a) whether any tenders were invited for leasing out the Race Course Camp Cinema in Delhi in August 1952;

(b) whether the lease was given to the highest bidder;

(c) if not, the reasons therefor;

(d) whether again tenders were invited for on the 5th December, 1952;

(e) what was the highest bid per month and by whom;

(f) whether the cinema is being run by the old contractor at the rate of Rs. 1,100/- per month; and

(g) whether it is a fact that the same old contractor is enjoying the monopoly benefits of two other cinemas at National Stadium and the Palam?

The Deputy Minister of Defence (Sardar Masfithia): (a) Yes

(b) No, Sir.

(c) When tenders were invited for leasing out the Race Course Camp Cinema in August 1952 representations were made by certain firms to the Ministry of Defence that this procedure was against the declared Government policy and that the leasing of the cinema building should be put to auction. The matter was given full consideration and it was ultimately decided that the method of letting out cinemas (by auction or tenders) should